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ITEM NO.42

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 21880/2014
DIRECTOR UP RAJYA KRISHI UTPADAN MANDI PARISHAD AND ORS
Petitioner(s)

VERSUS

AMAR NATH INDUSTRIES AND ORS Respondent(s)
(with appln. (s) for exemption from filing O.T. and interim relief
and office report)

Date : 19/07/2016 This petition was called on for hearing today.

For Petitioner(s) Mr. Shashank Pandit,Adv.
Mr. Pradeep Misra,Adv.

For Respondent(s) Mr. Alok Kumar,Adv.
Mr. Jitendra Kumar,Adv.

Ms. Pallavi Pratap,Adv.
Mr. Rajiv Yadav,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ms. Pallavi Pratap, Ld. Advocate has appeared on behalf of the
respondent No. 3. She seeks and is given two weeks time to file
the vakalatnama and four weeks time to file the counter affidavit.
List again on 30 .8.2016.

(M V RAMESH)
Registrar

MG